

NATIONAL LAW UNIVERSITY, JODHPUR CENTRE FOR INTELLECTUAL PROPERTY STUDIES



NLUJ - CIPS TWO-DAY WORKSHOP ON PATENT FACILITATION

THEME: Basics of Patent Filing and Drafting of Specifications & Claims

(Dates: 26TH - 27TH SEPTEMBER, 2020)

DISTINGUISHED SPEAKERS



Mr. Vijay Kumar Makyam, Member, Intellectual Property Appellate Board, Govt. of India



Ms. Naina Khanna, Lecturer & Ph.D. Researcher, Maastricht University, Netherland



Mr. Ayush Sharma, Managing Partner, MS Law Partners, New Delhi



Prof. Suraj S. Bhoyar, University Manager MIT ADT University, Pune

EVENT COORDINATOR
MS. KANIKA DHINGRA
Assistant Professor, NLU Jodhpur

NLUI CENTRE FOR INTELLECTUAL PROPERTY STUDIES TWO-DAY WORKSHOP ON PATENT FACILITATION

DATE: 26th & 27th SEPTEMBER, 2020

ABOUT THE ORGANISERS: NLUI-CIPS

The Centre for IP Studies ("CIPS") at National Law University Jodhpur is focussed on creating a niche space for research in intellectual property. CIPS engages with the community and creates avenues for spreading awareness in Intellectual Property. Its combination of motivated faculty and students aims to make the domain of intellectual property accessible to all through its initiatives. As a part of its dedicated Centre activities intended to promote research and studies in the field of Intellectual Property Rights, the Centre has taken the initiative to organise the workshop. The Centre monitors, designs and disseminates various courses and programmes pertaining to training and research in Intellectual Property Rights.

ABOUT THE WORKSHOP

The workshop is aimed towards engaging students, academicians, industry professionals and practitioners in a discussion on the patents drafting, filing and protection regime. The purpose of conducting the workshop is primarily to introduce participants to the basics of patent drafting and the filing procedure. This would help the participants in understanding the relevance of specification drafting and claim construction as well.

The workshop would be a Two-Day event spread across four technical sessions by our eminent Speakers specialised in Intellectual Property Laws and having immense experience in the field of Intellectual Property.

The participants would be able to learn the basics of patentability, filing and drafting along with some related aspects that would be covered by the experts.

THEME

The underlying theme on the basis of which the sessions of the workshop have been designed is "Basius of Patent Filing and Drafting of Claims & Specifications". The sessions shall specifically be focussed on aspects of patentable inventions, filing procedure and requirements, along with special emphasis on Specifications an

SCHEDU	LE OF SESSIONS	
Date	es: 26th-27th September	, 2020 (Saturday and Sunday)
]	Day 1: 26th September, 2020
	Session 1	11:00am - 12:30pm
	Session 2	2:00pm - 3:30pm
]	Day 2: 27th September, 2020
	Session 3	11:00am - 12:30pm
	Session 4	2:00pm - 3:30pm
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Th lim dis Ke Un SE Th	e session shall cover la itations and exception cussed in brief. ynote Speaker: Ms. I iversity, Netherland SSION 2 - PATENT e session shall be focu ce/offices, relevant do	pasic introduction to the patent regime is. A comparative overview with the Elaina Khanna, Lecturer & Ph.D. Restriction PROCEDURE is sed on the patent prosecution process, cuments to be filed and who shall file.
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The session shall cover basic introduction to the patent regime, patentability criteria, limitations and exceptions. A comparative overview with the EU regime will also be

Keynote Speaker: Ms. Naina Khanna, Lecturer & Ph.D. Researcher, Maastricht

The session shall be focussed on the patent prosecution process, first-to-file rule, filing

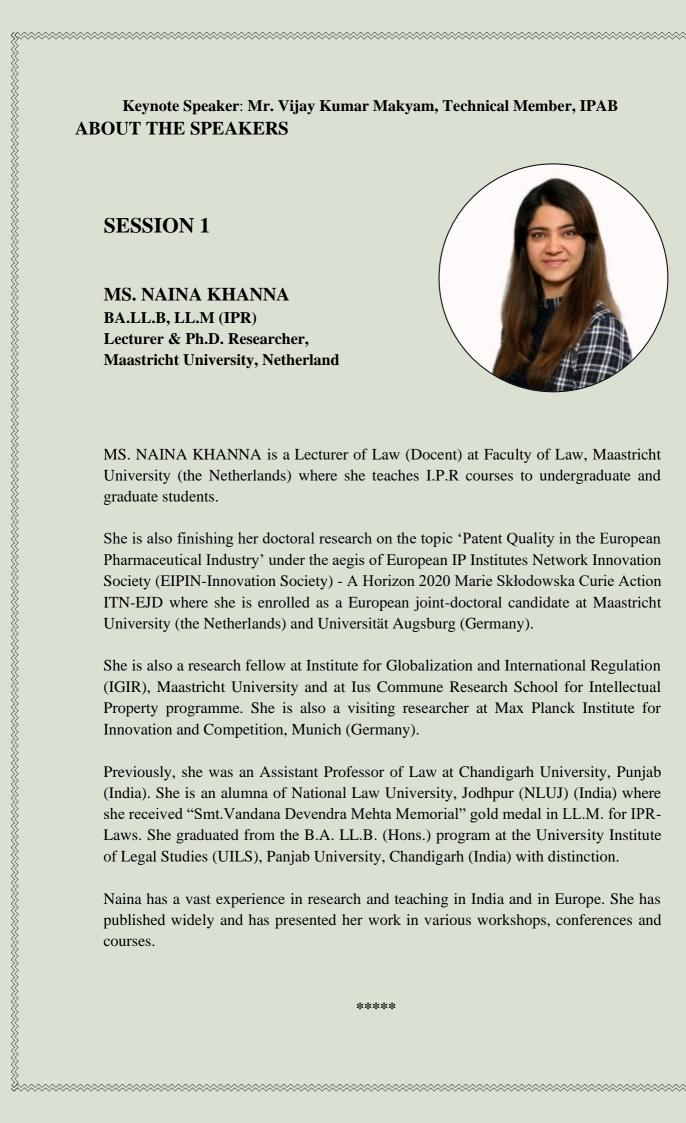
Keynote Speaker: Mr. Ayush Sharma, Managing Partner, MS Law Partners, New

The session shall cover the specification requirements. It shall have emphasis on the following elements: types of specification, Relevant Form Filing requirements and

Keynote Speaker: Prof. Suraj S.Bhoyar, University Manager, MIT ADT

SESSION 4: RELEVANCE AND SPECIFIC REQUIREMENTS OF CLAIMS

The session shall include discussion on the relevance of Patent Claims, Types of



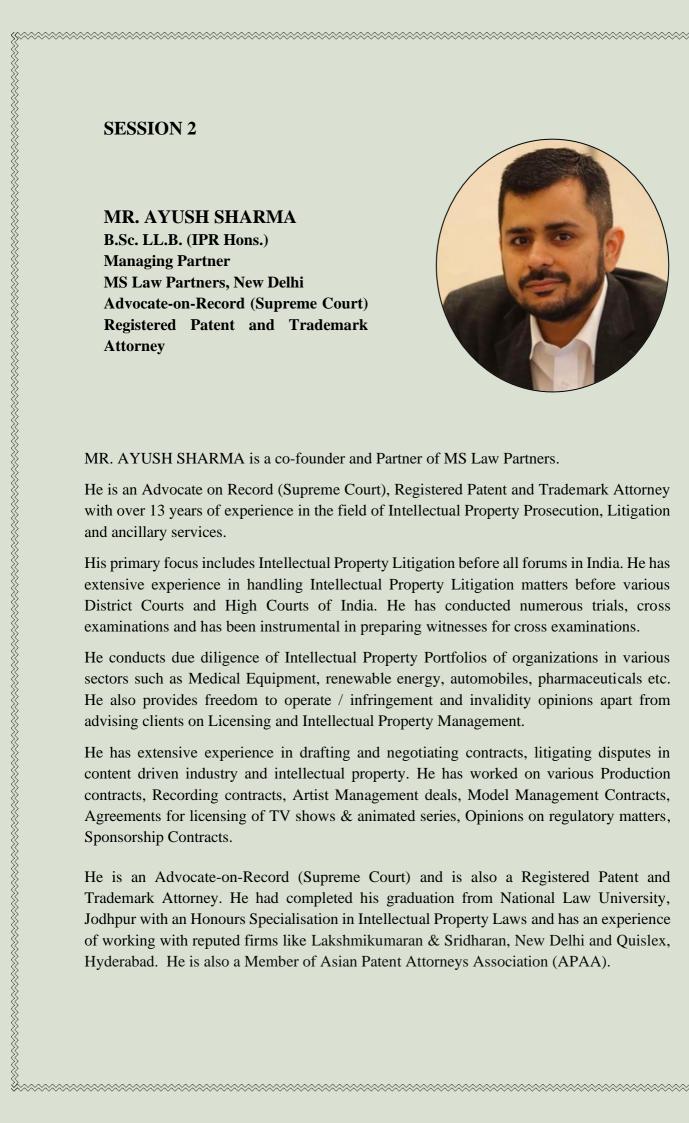
MS. NAINA KHANNA is a Lecturer of Law (Docent) at Faculty of Law, Maastricht University (the Netherlands) where she teaches I.P.R courses to undergraduate and

She is also finishing her doctoral research on the topic 'Patent Quality in the European Pharmaceutical Industry' under the aegis of European IP Institutes Network Innovation Society (EIPIN-Innovation Society) - A Horizon 2020 Marie Skłodowska Curie Action ITN-EJD where she is enrolled as a European joint-doctoral candidate at Maastricht

She is also a research fellow at Institute for Globalization and International Regulation (IGIR), Maastricht University and at Ius Commune Research School for Intellectual Property programme. She is also a visiting researcher at Max Planck Institute for

Previously, she was an Assistant Professor of Law at Chandigarh University, Punjab (India). She is an alumna of National Law University, Jodhpur (NLUJ) (India) where she received "Smt. Vandana Devendra Mehta Memorial" gold medal in LL.M. for IPR-Laws. She graduated from the B.A. LL.B. (Hons.) program at the University Institute

Naina has a vast experience in research and teaching in India and in Europe. She has published widely and has presented her work in various workshops, conferences and





He is presently the University Manager at MIT-ADT University, Pune. He has been actively engaged in IP programmes and sessions throughout India. Having his specialisation in Engineering, he has also completed a Post-Graduate Diploma in Patent Laws from National Academy of Legal Studies and Research (NALSAR), Hyderabad. He has also attended the International Summer School by World Intellectual Property Organisation (WIPO) in the year

A passionate trainer by choice, counselling students and learning actively are the areas that keep him engaged. A Post-Graduate in Mechanical Engineering, Patent Law and in Educational Administration, he is keen to develop system for nurturing skills development as well as

PROF. SURAJ S. BHOYAR
University Manager
MIT-ADT University, Pune
Mechanical Engineering
PG Diploma in Patent Law, NALSAR
University, Hyderabad

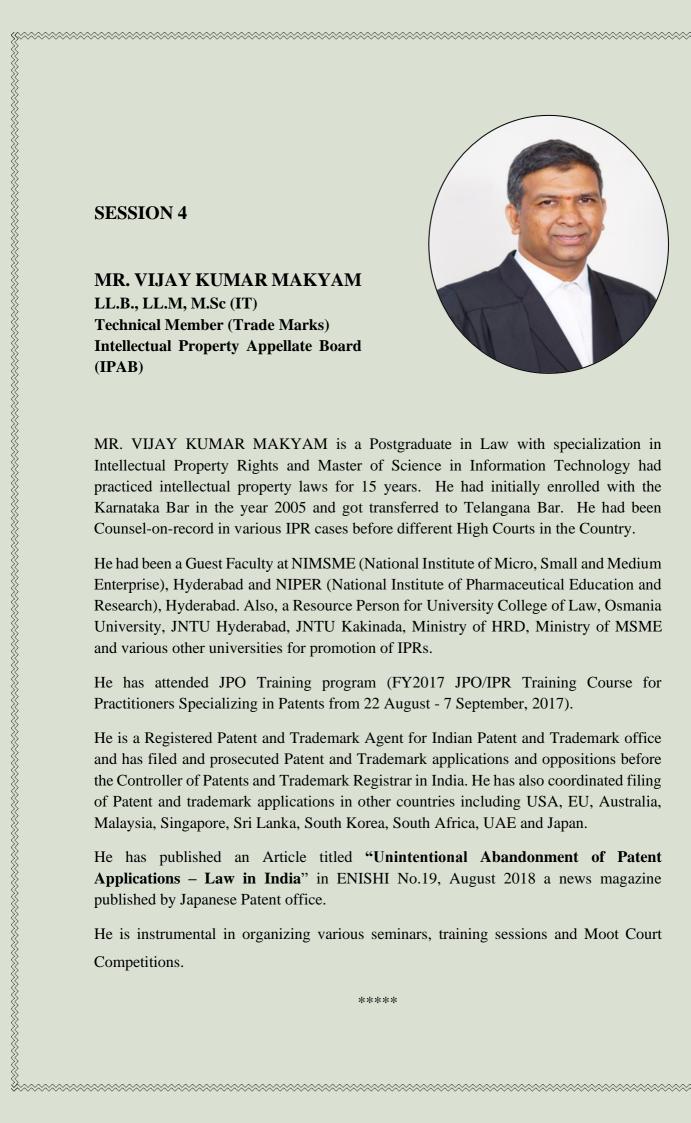
Mr. Suraj Bhoyar's vested interest lies in motivating students to be entrepreneurs.
He is presently the University Manager at MIT-ADT University, Pune. He has been as engaged in IP programmes and sessions throughout India. Having his specialisati Engineering, he has also completed a Post-Graduate Diploma in Patent Laws from Na Academy of Legal Studies and Research (NALSAR), Hyderabad. He has also attende International Summer School by World Intellectual Property Organisation (WIPO) in th 2017.

A passionate trainer by choice, counselling students and learning actively are the area keep him engaged. A Post-Graduate in Mechanical Engineering, Patent Law and in Educa Administration, he is keen to develop system for nurturing skills development as we employability.

He blends academic training in engineering and management with hands-on experied developing individuals with right skills and attitude. At various institutes across Mahara he has imitated the Entrepreneurship awareness and IP related promotional activities I last six years. He has delivered several sessions at well-known institutes was CSCP, SSGMCE, GCOEA, PRMITR, MESCOE, Bharati Vidyapeeth, K.J.Institutes & Si Institutes across Maharashtra. He has conducted motivational sessions for several progra like EDP. TEDP. FDP for NSTEDB-DST, Govt. of India and so on.

Mr. Suraj is confident to build the enterprising, and innovative India. He has been as student Start-ups in business development. With an exponential learning curve and networking skills, his dream is to lead Ministry of Higher & Technical Education for industry-institute interaction ecosystem development. He blends academic training in engineering and management with hands-on experience in developing individuals with right skills and attitude. At various institutes across Maharashtra, he has initiated the Entrepreneurship awareness and IP related promotional activities for the last six years. He has delivered several sessions at well-known institutes such as COEP, PICT, SSGMCE, GCOEA, PRMITR, MESCOE, Bharati Vidyapeeth, K.J.Institutes & Sinhgad Institutes across Maharashtra. He has conducted motivational sessions for several programmes

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MR. VIJAY KUMAR MAKYAM is a Postgraduate in Law with specialization in Intellectual Property Rights and Master of Science in Information Technology had practiced intellectual property laws for 15 years. He had initially enrolled with the Karnataka Bar in the year 2005 and got transferred to Telangana Bar. He had been

He had been a Guest Faculty at NIMSME (National Institute of Micro, Small and Medium Enterprise), Hyderabad and NIPER (National Institute of Pharmaceutical Education and Research), Hyderabad. Also, a Resource Person for University College of Law, Osmania University, JNTU Hyderabad, JNTU Kakinada, Ministry of HRD, Ministry of MSME

He has attended JPO Training program (FY2017 JPO/IPR Training Course for

He is a Registered Patent and Trademark Agent for Indian Patent and Trademark office and has filed and prosecuted Patent and Trademark applications and oppositions before the Controller of Patents and Trademark Registrar in India. He has also coordinated filing of Patent and trademark applications in other countries including USA, EU, Australia,

He has published an Article titled "Unintentional Abandonment of Patent Applications - Law in India" in ENISHI No.19, August 2018 a news magazine

He is instrumental in organizing various seminars, training sessions and Moot Court

The participation is open to a maximum of 100 Participants on first come first serve basis. (The

Students pursuing three or five year integrated law course or intellectual property or any other science /technology based courses and interested in learning and exploring the patent filing procedure may apply. The workshop is also open to academicians, industry professionals and

All participants will be awarded Workshop Completion-cum-Participation E-Certificate on

NLUJ students who have opted for IPR Hons, and are interested in attending the workshop

<u>8_t5DncDx9b0lnJvCb2fXRrkg/viewform?usp=sf_link</u> by 20th September, 2020 by 11:59pm.

First 100 applicants will receive an email by 21st September, 2020 for making the requisite

http://www.nlujodhpur.ac.in/fee.php by choosing "Payment Other than semester Fee" Option

ELIGIBILITY FOR PARTICIPATION

The participation is open to a maximum of 100 Participants on first come first serve basis. 100 available slots are for participants other than the NLUI IPR. Hons. Students.) Students pursuing three or five year integrated law course or intellectual property or any science /technology based courses and interested in learning and exploring the patent of procedure may apply. The workshop is also open to academicians, industry professional early practitioners.

All participants will be awarded Workshop Completion-cum-Participation E-Certificat attending all four sessions of the workshop.

NLUJ students who have opted for IPR Hons. and are interested in attending the work shall not be required to pay the registration fee.

REGISTRATION DETAILS

The expression of interest can be done through the Google forms link: https://docs.google.com/forms/de/IFAIpQLS/RJwf8xZ/GSkoACIMw9fHMT_8 t5DncDx9b0InJvCb2IxRrkgwiewform/nsp=sf link by 20a September, 2020 by 11:59

First 100 applicants will receive an email by 21x September, 2020 for making the requipayment for completion of registration process.

Each applicant shall be required to pay a registration amount of: Rs.750 for students and researchers, and Rs. 1000 for academicians, industry professionals and practitioners after they are notified about the selection for the workshop.

The registration amount must be paid by 25a September, 2020 by 11:59pm.

Each entry shall pay the registration fee through the following http://www.nthjodhpur.ac.in/fee.php by choosing "Payment Other than semester Fee" O and specifying the purpose of payment as "PFP Workshop".

Once the payment is made, please email the payment receipt at: cips@nligdhpur.ac.in/fee.php by choosing "Payment Other than semester Fee" O and specifying the purpose of payment as "PFP Workshop".

Once the payment is made, please email the payment receipt at: cips@nligdhpur.ac.in/fee.phg by choosing "Payment Other than semester Fee" O and specifying the purpose of payment as "PFP Workshop". Once the payment is made, please email the payment receipt at: cips@nlujodhpur.ac.in by 25th September, 2020 by 11:59PM for confirmation and completion of registration process. The subject of the email shall be "Registration Receipt for PFP Workshop". The email shall also specifically include the Name of the participant, Year and course (if applicable), Name of the

Last Date for Expression of Interest: 20th September, 2020 by 11:59 PM.
Notification of Selection: 21s September, 2020 by 11:59 PM.
Registration and Payment of Registration Fee: 25th September, 2020 by 11:59 PM.
Bemail with Payment Receipt for Confirmation: 25th September, 2020 by 11:59 PM.
Workshop Dates: 26th & 27th September, 2020.

PLATFORM

Cisco Webex

PROGRAM COORDINATOR

Ms. Kanika Dhingra
Assistant Professor, NLUI
Faculty Member, CIPS
Email: kanika dhingra33@gmail.com

ORGANISING TEAM

Aditya J. Nair, Student Advisor, CIPS
Anvesha Popariya, Student Member, CIPS
Gaurav Chaliya, Student Member, CIPS
Gaurav Chaliya, Student Member, CIPS
Rohan C. Govind, Student Member, CIPS
Janhavi Somvanshi, Student Member, CIPS
CONTACT PERSONS

All queries may be directed to cips@nlujodhpur.ac.in or any of the following members or organising team:

Aditya J. Nair, Student Advisor, CIPS – Ph: 9497969600

Rohan C. Govind Nallagatla, Student Member, CIPS – Ph: 8696922103

All queries may be directed to cips@nlujodhpur.ac.in or any of the following members of the